

# LOK SABHA DEBATES

## LOK SABHA

Thursday, March 6, 1975/Phalguna  
15, 1896 (Saka).

The Lok Sabha met at Eleven of  
the Clock.

[Mr. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given notice to suspend the Question Hour to enable this House to take up certain issues which have come on the surface today. If you kindly take the trouble to visit Red Fort ramparts, you will see that there is an ocean of human beings ..

MR. SPEAKER No, I am not allowing it.

(Interruptions)

MR. SPEAKER. No, I am not allowing him.

(Interruptions).

MR. SPEAKER: Kindly sit down. The question hour cannot be suspended.

SHRI JYOTIRMOY BOSU: I am reading my notice .. (Interruptions)

MR. SPEAKER: I have not given consent to it.

SHRI JYOTIRMOY BOSU: The entire city is.....

MR. SPEAKER: I have not called any member. Nothing will go on record.

SHRI JYOTIRMOY BOSU: \* \* \*

MR. SPEAKER: Shri Lakkappa—  
absent; Shri Barman.

SHRI R. N. BARMAN: Q. No. 243.  
(Interruptions).

Forged International Vaccination  
(Interruptions)

\*243. SHRI R. N. BARMAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the travel agencies against whom investigations were made by local authorities in connection with forged international vaccination certificates;

(b) the names of persons arrested in this vaccination racket; and

(c) how many of them have been penalised so far and the nature of the penalty imposed on them?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Complaints received in connection with forged international certificates are under investigation by the police.

(b) No arrests have been made so far.

(c) The question does not arise.  
(Interruptions)

MR. SPEAKER: I am not giving my consent to it. I am not allowing the Question Hour to be suspended.

(Interruptions)

**MR. SPEAKER:** If you go on like this, I will not allow anything to go on record. Nothing will go on record. Please don't interrupt the proceedings of the House. There is a limit to it.

I have not allowed the adjournment motion. I am not suspending the Question Hour.

*(Interruptions)*

Nothing will go on record. I have not called anybody.

*(Interruptions)*

**SHRI SAMAR MUKHERJEE (Howrah):** Please allow Mr. Jyotirmoy Bosu to make his submission. We are all agitated.

**MR. SPEAKER:** On what? He has already made a brief submission

**SHRI SAMAR MUKHERJEE:** He wants the Question Hour to be suspended. He will make a brief submission on that.

**MR. SPEAKER:** I do not understand this. They have not even started from there. Nobody knows from where they are coming, and these people, without knowing them, without seeing them, are telling so many things

*(Interruptions)*

**SHRI JYOTIRMOY BOSU:** I want to make a brief submission on the notice that I have given you.

**MR. SPEAKER:** In one minute you can say that.

**SHRI JYOTIRMOY BOSU:** I have given notice of a motion under the appropriate rules to suspend the Question Hour and to take up a motion which reads as follows:

"Delhi has become a barricaded...

**MR. SPEAKER:** No, please,

*(Interruptions)*

**MR. SPEAKER:** The notice before me is under Rule 388. I have not

given my consent. This is the fresh one you are raising.

**SHRI JYOTIRMOY BOSU:** You do not see the papers.

**MR. SPEAKER:** This is not the one I have here. Please sit down. You have given notice of a motion for suspension of the question hour. That is the one before me. I have not given my consent to it.

**SHRI JYOTIRMOY BOSU:** I was making a submission that to-day why I wanted the suspension of the Question-Hour under Rule 388 and that Rule 32 be suspended.

**MR. SPEAKER:** There is no speech along with that. Please finish your submission in one minute.

**SHRI JYOTIRMOY BOSU:** I am not a machine-gun.

**MR. SPEAKER:** You are more than a machine-gun.

**SHRI JYOTIRMOY BOSU:** I cannot do even a single-shot firing. The motion is:

- (1) That Delhi has become a barricaded city. I went round and saw it myself.
- (2) The imposition of the prohibitory orders by the Central Government under Rule 144 on the eve of the historic People's March to Parliament and to meet the hon. Speaker by prior appointment.
- (3) The deployment of Delhi Police, an additional 15,000 CRP and police forces from other States to prevent the people's march..

*(Interruptions)*

**SHRI DINESH CHANDRA GOSWAMI (Gauhati):** How does a discussion arise here when you have not given your consent?

**SHRI JYOTIRMOY BOSU:** Over and above this, the Government has

prohibited buses from entering into the city and bus drivers are intimidated.

**SHRI H. K. L. BHAGAT** (East Delhi): They are all false allegations. So far everything in Delhi is non-violent. All his allegations are false... sound and seen. I have seen myself. Everything is peaceful and non-violent. All his allegations are false... (Interruptions) It is absolutely non-sensical and false... (Interruptions) The buses are running, the shops are open and there is complete peace and normalcy. I have gone round myself and seen. Their so-called people's march to Parliament is doomed to failure. That is what is irking them. That is why all these things.

(Interruptions)

**MR. SPEAKER:** On the merits of this I have not allowed this adjournment motion. It is the duty of the Government to maintain law and order. It is a question of law and order. There is no question of adjournment on this. I never allow adjournment motions to be raised during Question-Hour. There is no case for suspension of the Question-Hour.

**SHRI JYOTIRMOY BOSU:** We would not allow the House to proceed.

**MR. SPEAKER:** If you would not allow the House to function properly, then, kindly leave the House.

(Interruptions)

**MR. SPEAKER:** I would request all of you to kindly sit down or to please leave the House.

**SHRI SAMAR MUKHERJEE:** You please allow him to make his submission.

**MR. SPEAKER:** But he is not finishing.

(Interruptions)

**SHRI SAMAR MUKHERJEE:** Actually, all the roads are barricaded.

Thousands of policemen have been deployed. We do not know whether we are in the midst of a civil war or not. So many millions of people have come for the march. They are trying to create terror among the people. They are coming to meet you. The demands on which they are coming here are....

**MR. SPEAKER:** When they are coming to me, why do you want to anticipate.

(Interruptions)

**MR. SPEAKER:** Because I do not allow the suspension of the Question-Hour, you want to create all the trouble.

(Interruptions)

**SHRI SAMAR MUKHERJEE:** People are coming before you; they have come to submit their demands before you. They are being prevented.

**MR. SPEAKER:** Why do you anticipate that they are not coming? They are coming to me and I have given them the time.

**SHRI JYOTIRMOY BOSU:** You are elected by the people to come to the House..

**MR. SPEAKER:** Will you kindly hold your observations?

**SHRI JYOTIRMOY BOSU:** I will stick to it.

**SHRI SAMAR MUKHERJEE:** Why so many elaborate police arrangements? Why so many barricades? Mr. Speaker, Sir, you were requested to be present so that you can receive the Memorandum. But why was this interfered with? Why should there be such elaborate arrangements, Sir?

**MR. SPEAKER:** It is the duty of the Government to maintain law and order. It is an administrative matter. Please sit down. Please don't interrupt the proceedings of the House.

आप की पार्टी तो उस में है नहीं। आप बैठे बैठे ही हीरो बनना चाहते हैं।

**SHRI SAMAR MUKHERJEE:** Sir, we have said about our position clearly. We have made a public statement why we are not participating in the demonstration. But we have made it completely clear that we support all the demands which they are making and we support them. These are demands coming from the people. Emergency is being imposed in the interest of the ruling party and they are the unfortunate victims.

**THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** This is absolutely wrong. Sir, this cannot go on like this. I request you to see that this does not go on like this.

(Interruptions)

**MR. SPEAKER:** Mr. Jyotirmoy Bosu, you have said what you wanted to say. Order please.

**SHRI NOORUL HUDA (Cachar):** This is a Police Raj...

**MR. SPEAKER:** Kindly sit down. Don't interrupt the proceedings of the House. It cannot go on like this. Order please.

**SHRI NOORUL HUDA:** The whole city is full of barricades and there are police personnel everywhere. Have the people no right to demonstrate before the Parliament, Sir, they wanted only to present the Charter of Demands before you.

(Interruptions)

**MR. SPEAKER:** Don't go on like this. Order please. I am sorry you are interrupting the proceedings. I have heard you. I am not prepared to listen to you any more.

May I request you to hear me? Your observations are going far beyond my tolerance. I have waited for half an hour so that better counsel may prevail on you.

मैं आप से बाधें घंटों से कह रहा हूँ कि सस्पेंशन आफ मूवमेंट्स आदर के लिये किंगडम नहीं दिया है। आप ने यह तो कह ही रखा है कि आज कुछ करना है। एक मिनट में कह लीजिए जो कहना है।

**श्री जयचंनत बोडे (नागपुर) :** प्रभुवर महोदय, दिल्ली शहर में लाखों की तादाद में जनता इकट्ठी हुई है। (अध्यापन)

**SHRI NOORUL HUDA:** What is the harm in listening to us? The people's demands are already before you.

**श्री जयचंनत बोडे :** जन भावना का प्रकटीकरण करना, हमारा सब का फर्ज है। हम उस जुलूस में शरीक नहीं हुए। ऐसी अवस्था में .... (अध्यापन) ....

बिबाउट इटरप्शन आप को सुनना होगा। इन का ऐसे ही इटरप्शन होगा तो हम भी इटरप्ट कर सकते हैं। ... (अध्यापन) ... यदि ये इटरप्ट करना चाहते हैं तो वह ताकत इटरप्ट करने की हम भी रखते हैं। हमारी आप से दरुखास्त है कि प्वाइंट आफ सबमिशन के लिए आप ने मुझे वकन दिया है, आप सुन लीजिये।

**MR. SPEAKER:** I have given a minute to make your submissions.

मैं मैं आप को एक मिनट दिया है। एक मिनट में कह लीजिये। आप को क्या कहना है

**श्री जयचंनत बोडे:** इसी वकन में हाउस को कंट्रोल करना आप की जिम्मेदारी है श्री हाउस को काउन्ट करना आपकी जिम्मेदारी है बदकिस्मती से आप हाउस को कंट्रोल करने में नाकामयाब हो रहे हैं। इसलिये हाउस को कंट्रोल कीजिए, उस में कामयाबी हासिल कीजिए फिर हम आप से कुछ कहेंगे।

(अध्यापन)

अध्यक्ष महोदय, हम विरोधी एक के लीज  
उस जुबूस में शरीक नहीं हुए। लाखों लोग  
दिल्ली शहर में इकट्ठा हुए इस में कोई शक  
नहीं है। ऐसी अवस्था में उन को लाठियों से...

**SHRI B. R. SHUKLA (Bahraich):**  
Mr. Speaker, Sir, I now rise on a  
point of order. Are you going to  
allow this during Question Hour?

अध्यक्ष महोदय : एक मिनट आप को  
कहा था, एक मिनट में आप खत्म कर लीजिये।

श्री जांबवंत घोंटे : अध्यक्ष महोदय,  
ऐसी अवस्था में हमारी भावनाओं, हमारे  
विचारों को स्वशचयन आवर में प्रकट करने  
का दूसरा रास्ता हमारे पास नहीं था।  
पार्लियामेंटरी डेमोक्रेसी में जो अधिकार  
हम को हासिल हैं, ऐसी अवस्था में इस स्वशचयन  
आवर में हमारा मानस, हमारे विचार प्रकट  
करने का यही रास्ता है। हम ने आप को  
अधिकृत नोटिस दिया है कि आप आ. स्वशचयन  
आवर सम्पेण्ड कर दे। जब जन-आन्दोलन  
चल रहा है, लाखों लोग यहां आये हैं, हो  
सकता है कि शहर में कुछ भी हो जाय,  
ऐसी अवस्था में एक घंटे का स्वशचयन-आवर  
सम्पेण्ड कर दिया जाय तो उम से कोई  
अन्तर नहीं पड़ेगा। हम ने देखा है कि हर रोज  
इस हाउस के कई घंटे बेकार जाते हैं, लेकिन  
आज जन-आन्दोलन का ख्याल रखते हुए,  
लोगों की भावनाओं का ख्याल रखते हुए,  
यदि आप ने स्वशचयन-आवर सम्पेण्ड कर  
दिया तो कोई बुरी बात नहीं होगी, बल्कि  
पार्लियामेंटरी डेमोक्रेसी के अनुरूप बात होगी।  
यदि यह सम्भव नहीं होता है तो हम को जो  
अधिकार प्राप्त हैं, उन के अनुसार पूरे स्वशचयन  
आवर में हम बोलने रहेंगे। आप यदि सम्पेण्ड  
नहीं करते हैं तो हम अपनी पूरी ताकत से  
स्वशचयन-आवर नहीं होने देंगे। इन बातों  
का ख्याल रखते हुए यदि इस हाउस को  
इस समय चलाना असम्भव है तो आप इसी  
प्रश्न को ले कर हाउस की एडजार्न कर सकते  
हैं।

**SHRI P. G. MAVALANKAR (Ahmedabad):** Mr. Speaker, Sir, you  
have already called me. May I make  
a submission?

**MR. SPEAKER,** Sir, more than half  
an hour has already been spent with-  
out any question being put. Now, my  
submission is this. Although my fri-  
end Mr. Jyotirmoy Bosu gave a regu-  
lar notice to suspend the Question  
Hour, you were pleased to give your  
definite ruling that the Question Hour  
according to you, cannot be suspend-  
ed.

Whether the march today in Delhi  
is historic or other-wise, whether  
four lakhs have gathered or ten lakhs  
have gathered, the march is going to  
come eventually (Interruptions), Sir,  
whether Delhi is full of barricades,  
etc. is also a matter of opinion and  
controversy. My submission is this.  
Question Hour being a very impor-  
tant right of the Members and since  
you have already given your ruling,  
you may kindly request all Members  
to keep quiet, and you may then  
give them chance to make their sub-  
missions on this historic event soon  
after the Question Hour is over. (In-  
terruptions).

My point is, after all, whether  
Congress Members like it or not, the  
fact remains that it is a very im-  
portant event which is taking place  
today. When, sir, lakhs of people have  
come from different parts of the coun-  
try to take part in a peaceful proces-  
sion and to register their protest and  
to present the people's petition to  
you, Sir, then this House has a right  
to reflect its own views. My point is,  
let it be done after the Question Hour  
and you may kindly allow submis-  
sions on this point.

**SHRI DINESH CHANDRA GOS-  
WAMI:** A notice for the suspension  
of the Question Hour was placed be-  
fore you and you, in your wisdom,  
after considering it, have given the  
ruling that the Question Hour cannot  
be suspended. What is the impact of

this march, whether it should be discussed or not, it is not for us to decide all that. After all, you are the person who decide, but we feel that in order that this House runs properly, the discretion should be left with you. Always, after the Question Hour is over, many matters on which we have difference of opinion, and which we feel should not be raised in this House, are raised either with your permission, or sometimes even without your permission. Our submission is that the question Hour should go on. After the question Hour, obviously during the zero Hour it will be left to you to decide whether you should permit any discussion to take place. We are not debarring a discussion. It will be up to you, and whatever be your decision, we will abide by it. But this way of obstructing the proceedings of the House is not only unparliamentary, but if this is permitted, we feel that this will become a precedent for this future also. Because of four or five persons the House will be held to ransom. We cannot allow this to happen that four or five persons hold the House to ransom at their own sweet will. Therefore, we feel that you should allow the Question Hour to go, and if they do not want it, they need not participate, but their attitude only reflects their frustration. Because they have not been able to produce a situation outside the House, they want to create a situation in the House. Therefore, my submission is that the Question Hour should go on, and if there is anything which they want to express, they will be able to express it in zero Hour subject to your permission. (Interruptions).

MR. SPEAKER: The Question Hour must proceed.

SHRI JYOTIRMOY BOSU: What has happened to my motion?

MR. SPEAKER: I am not giving my consent.

SHRI JYOTIRMOY BOSU: Which one?

श्री जयदेववर सिन्धु : ( इलाहाबाद )

अध्यक्ष महोदय, आप ने सब को बुलाया है, हम को भी बोलने का मौका दीजिए ।

अध्यक्ष महोदय : उधर से दो को बुलाया है, दोनों को सुन लिया है ।

I am not allowing anything more.

SHRI JYOTIRMOY BOSU: It is a glorious day for you that the entire country is coming to give you a petition. You should be gratified that a million people are coming to you. You are going to make history because of this. Do you know they are all coming to you?

MR. SPEAKER: They are coming to me in a very constitutional manner. I am going to meet them. What is wrong about it? They are very welcome to see me.

SHRI SAMAR MUKHERJEE: That is our point. What is wrong if a million people come to submit their demand to you? Why do they barricade.

MR. SPEAKER: If they are coming to submit their demand, nobody prevents them.

SHRI SAMAR MUKHERJEE: Then, why these arrangements of the police, why this barricading?

SHRI NOORUL HUDA: Why should they employ lakhs of policemen and CRP personnel to suppress the demonstration? They are the people of our country. They are coming to present a charter of demands to you, the Speaker of the House of Parliament. Have they no right to submit a charter of demands to you? Why should Government put up barricades? That is our question. Please direct the Leader of the House and the Home Minister and ask them why they have employed the policemen, in such large numbers.

**SHERI H. K. L. BHAGAT:** Life in Delhi is peaceful and normal. They are making false and baseless allegations because their demonstration has not got strength.

**MR SPEAKER:** I am exercising extreme tolerance and patience, but this is coming to an end very soon. The way you are going there is no other alternative except that I will have to perform certain very unpleasant duties. For 45 minutes you have been doing like this I do not want to spoil the atmosphere. The leaders are coming and I have told them that they are very welcome to see me. But the way you are doing it, you are not doing any service to them. You are not doing any service to this cause. I do not want that we should go to that extent that the idea with which they are coming should get lost. In this way I cannot go on tolerating it for ever. I tell you once and for all. There is a limit for me. I just wanted the people to know what you are doing before I take action. I want the people to know what you are doing so that our action later on may be justified.

श्री चन्द्र शंभानी (हायरस) इन के आका, जय प्रकाश नारायण ने देश की जनता का जो आह्वान किया था उस को देश की जनता ने ठुकरा दिया। मुर्दे के साथ जिस तरह लोग जाया करते हैं उसी तरह वे लोग उन क जलूम के साथ चल रहे हैं मैं स्वयं देखकर आया हू कि कितने लोग उन के साथ हैं। किसी प्रकार की कोई बदअमनी दिल्ली शहर में नहीं है।

(अवधान)

**अध्यक्ष महोदय .** यह देश को देखना है कि यह पालियामेंट बहस से चलती है या भाउटिंग से चलती है। हम इस को देख रहे हैं कि कहाँ जाते हैं। माननीय जनेश्वर मिश्र जी, आप एक मिनट में अपनी बात कह दीजिए।

श्री जनेश्वर मिश्र अध्यक्ष महोदय, माननीय ज्योतिर्भय बसु ने जो नोटिस दिया

क्वेश्चन आवर सस्पेण्ड करने के लिये और एडजानमेंट मोशन लेने के लिये, वह नोटिस में देखा। इस की जानकारी मुझे पहले नहीं थी। लेकिन मैं इस का समर्थन करना चाहता हू।

मैं जब आ रहा था मसद में तो पुलिस के जवानों ने मुझे रोका।

(अवधान)

**अध्यक्ष महोदय:** कोई मेम्बर को नहीं रोक सकता।

श्री जनेश्वर मिश्र मुझे अपना आइडेंटिटी कार्ड दिखाता पड़ा, जो कि मुझे किमी भी दिन नहीं दिखाता पड़ता था। क्या वजह है कि आज ही यह जरूरत पड़ने लगी। तब क्वेश्चन आवर क्यों चले ?

दूसरी बात यह है कि इन लोगों की तरफ से म.रे. शहर में पोस्टर छापा है कि 'वह लोग जनतंत्र को ताड़ने जा रहे हैं। यह पोस्टर है 'हम चले उपद्रव मचाने, जनतंत्र हटाने।' जब कि हम जनता की तकलीफ कि बात करने आ रहा है। सत्तारूढ़ दल जिस तरह में काम कर रहा है (अवधान) जब हम मसद मदस्थ की हैमियत से रहा आते हैं तो इन की पुलिस के सिपाही हम को रोकने हैं। क्या होगा क्वेश्चन आवर चल कर अगर इन प्रदर्शन से जनतंत्र टूट रहा है। अगर जयप्रकाश नारायण जी के प्रदर्शन से जम्हूरियत टूट रही है, जैसा कि यह लोग कहते हैं तो इस हाउस में क्वेश्चन आवर का क्या मतलब होता है? इस से भी बड़ा कोई प्रश्न हा सकता है आज देश के सामने ?

**अध्यक्ष महोदय :** कौन जम्हूरियत तोड़ रहा है वह तो प्रायः को तरफ में देख रहा हू।

श्री जनेश्वर मिश्र आप जा कर देख लें, लाओ को तादाद में लोग आये हैं .. (अवधान) उस मसदा की कार्यवाही में कैसे हिंसा लें जब पुलिस वाले हम को बाहर रों, और कहें कि हम नहीं जा सकते।

**अध्यक्ष महोदय :** आप कृपया बैठें। आप ने फीसला किया है कि क्वेश्चन आवर को नहीं चलने देंगे। हम भी देख रहे हैं कि आप क्या भाषण करते हैं।

**श्री जनेश्वर मिश्र :** आप देखें कि कितनी पुलिस दिल्ली शहर में लगाई गई है। क्यों लगाई गई है? पटेल चौक से ले कर बोट क्लब तक दफा 144 लगी है। तब कैसे यह हाउस चल सकता है। यह संसद दफा 144 के पर्दे में चलेगी। अगर ऐसा होगा तो जनता आप को हटा देगी। . . . (व्यवधान)

**अध्यक्ष महोदय :** आप बैठने का नाम नहीं लेते हैं।

**श्री शंकर देव (बीदर) :** माननीय सदस्य ने क्वेश्चन आवर सस्पेंड करने के लिये नोटिस दिया है। उस के ऊपर विचार कर के जो कुछ भी जजमेंट स्पीकर महोदय लें, उमका आप पालन करेंगे कि नहीं? अनुशासन की कोई मर्यादा है कि नहीं?

चार चार आदमी इकट्ठे खड़े हो कर बात करेंगे, तो कुछ बात सुनाई नहीं देगी मैं यह कहना चाहता हूँ कि, स्पीकर साहब, कि इस हाउस के अन्दर आप को अनुशासन का पालन करना पड़ेगा और जो कोई अनुशासन का पालन नहीं करने हैं उन को यह चाहिये कि वे इस हाउस को छोड़ कर चले जायें। . . . (व्यवधान) . . .

**श्री राम रतन शर्मा (बांदा) :** अध्यक्ष महोदय, अभी हमारे बहुत से साथी इस बात पर विश्वास नहीं कर रहे हैं कि इस संसद में अध्यक्ष महोदय को ज्ञापन देने के लिये देश के कोने कोने से लगभग 10 लाख से ऊपर जनता आई है। . . . (व्यवधान) मुझे बड़ा आश्चर्य होता है, अध्यक्ष जी, कि ये लोग जिन के ऊपर स्कैंडल की कालिख लगी हुई है, तरह तरह के स्कैंडल में सर से पैर तक, चोटी से पैर तक, ये बबे हुए हैं,

उन के अन्दर यह हिम्मत है कि जनता की आवाज को इस तरह से दबा दो। अध्यक्ष जी, मैं श्री ज्योतिर्भय बसु के प्रस्ताव का समर्थन करता हूँ और आप से निवेदन करता हूँ कि क्वेश्चन आवर को सस्पेंड कर दिया जाए और एडजोर्नमेंट मोशन, जो उन्होंने दिया है, वह लिया जाए।

**अध्यक्ष महोदय :** न क्वेश्चन आवर सस्पेंड करना है और न एडजोर्नमेंट मोशन में मान रहा हूँ। यह मैंने आप को साफ बोल दिया है।

**श्री जनेश्वर मिश्र :** यहां पर इन को पुलिस के सिपाही समद सदस्यों को आने में रोक रहे हैं और सत्तारूढ़ दल के लोग इस जनता के प्रदर्शन को कह रहे हैं कि यह जम्हूरियत को खत्म करने वाला है। इस माहोल में हम ससद में काम कैसे करें जब कि ये कहते हैं कि जनता की भीड़ इस जनतन्त्र को तोड़ने आई है। क्या आवश्यकता है क्वेश्चन आवर की?

**अध्यक्ष महोदय :** प्रदर्शन का तो कल पत चलेगा, अभी क्या।

**श्री जनेश्वर मिश्र :** आप प्रधान मंत्री जी को ले कर चलिये और प्रदर्शन देखिये। हमारी चुनौती है कि 10 लाख लोग आए हैं। . . . (व्यवधान)

एक माननीय सदस्य ; ये झूठ बोल रहे हैं।

**श्री शंकर देव :** जो लोग नहीं देखना चाहते, उन पर आप क्यों जबर्दस्ती करते हैं कि वे बहाने जाएं : जो जाना चाहते हैं वे चलें जायें लेकिन यहां की कार्यवाही चलती रहनी चाहिए। . . . (व्यवधान)।